

Cotton year	Variety	Quantity (in bales of 170 kgs.)	Purchase Price (FOB) Per Candy	Sale Price (CIF) Per Candy
			Rs.	Rs.
8.	Nicaragua Medium	51340	5209	4975
9.	Brazilian Medium	44800	5140	4975
10.	Paragua short Medium	17920	5342	4800 to 5025
11.	Turkey short Medium	42828	5501	5000 to 6228
12.	Iranian Medium	4645	5588	5200
13.	Greek Medium	1468	6272	6228
14.	Afghanistan short Medium	6970	5699	4900 to 5678
15.	Tanzanian medium	46534	6159	6278
16.	West African short medium	5333	5157	4800
17.	Russian Medium	22000	6432 (cif)	5150
			7,70,255	

NOTE :— Figures for the year 1976-77 are on the basis of the receipt of the documents by the Cotton Corporation of India and do not relate to the actual clearance by Customs.

(c) Year-wise details of profits made or loss incurred in respect of imported cotton alone are not immediately available. However, profits made by the Cotton Corporation of India during the last three years are as under:—

Year (Sept.-Aug.)	(in Lakhs of Rs.)	
	Profit (before tax)	Profit (after tax)
1974-75	188.00	68.00
1975-76	391.31	131.32
1976-77	152.77	73.77

#### Construction of the second bridge at Silghat

T6190. SHRI SYED ABDUL MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress so far made regarding the construction of the second bridge over the Brahmaputra at Sil-ghat;

(b) the estimated cost of the proposed bridge;

fPreviously Unstarred Question 1406, transferred from the 7th August 1978.

(c) whether the Central Government will have to bear the entire cost of construction of the bridge; and

(d) if not, what will be the investment of the Government in the construction of the bridge?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANTK LAL MANDAL): (a) Project report on construction of a second bridge over the Brahmaputra near Silghat prepared by M/s Rail India Technical and Economic Services Ltd. (RITES) is being examined by an Expert Group constituted by the North Eastern Council. The Group is likely to submit its report by the end of August, 1978.

(b) The estimated cost of the proposed bridge as per project report prepared by M/s. RITES is Rs. 27.27 crores.

(c) and (d) No decision has yet been taken regarding financing of the project.

#### PAPERS LAID ON THE TABLE

##### **The Appellate Tribunal for forfeited Property (Conditions of Service of Chairman and Members) Rules, 1978**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table under sub-section (3) of section 26 of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue), Notification G.S.R. No. 395(E), dated the 4th August, 1978, publishing the Appellate Tribunal for Forfeited Property (Conditions of Service of Chairman and Members) Rules, 1978. [Placed in Library. See No. LT-2622/78].

##### **I. Accounts (1976-77) of the Bombay Port Trust and related papers.**

##### **II. Accounts (1976-77) of the Visakhapatnam Port Trust and related papers.**

#### **III. The Merchant Shipping (Prevention of Pollution of Sea by Oil) Amendment Rules, 1978.**

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963: —

(i) Annual Accounts of the Bombay Port Trust for the year 1976-77, and the Audit Report thereon. [Placed in Library. See No. LT-1634/78].

(ii) Annual Accounts of the Visakhapatnam Port Trust for the year 1976-77, and the Audit Report thereon. [Placed in Library. See N. LT-1796/78].

II. A copy (in English and Hindi) of the Ministry of Shipping and Transport, Notification G.S.R. No. 906, dated the 15th July, 1978, publishing the Merchant Shipping (Prevention of Pollution of Sea by Oil) Amendment Rules, 1978, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2599/78].

##### **Report (1976-77) and Accounts of the National Textile Corporation Limited, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Sir, I beg to lay on the Table:

I. A copy each (Un English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956: —

(i) Ninth Annual Report and Accounts of the National Textile Corporation Limited, New Delhi, for the year 1976-77 together with the Auditors' Report on the Accounts and the comments of the Comptrol-